

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/430/ (IB)/CB/2017

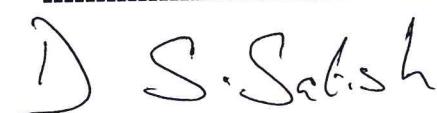
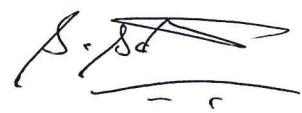
NAME OF THE PETITIONER(S) : PADMAVATI DISTRIBUTORS

NAME OF THE RESPONDENT(S) : VELOHAR INFRA PVT LTD

UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

 S. Satish  Counsel for Respondent

ORDER

Counsel for the Petitioner absent. Mr. S. Satish, Counsel for Respondent present.

**The Registry** is directed to issue notice to the Petitioner for his appearance on the next date of hearing. **Put up on 27.07.2017 at 10.30 A.M.**

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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